

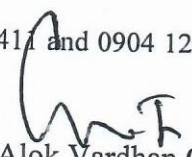
**Notification No. 2/2015-2020**  
New Delhi, Dated: 6 December, 2017

**Subject: Amendment in import policy condition of pepper classified under Chapter 09 of ITC (HS), 2017-Schedule-1(Import Policy).**

**S.O. (E):** In exercise of powers conferred by Section 3 of FT (D&R) Act, 1992, read with paragraph 1.02 and 2.01 of the Foreign Trade Policy, 2015-2020, as amended from time to time, the Central Government hereby amends the import policy condition of 'Pepper' classified under Chapter 09 of ITC (HS), 2017 – Schedule – 1 (Import Policy) as under:

Exim Code	Item Description	Policy	Existing Policy Condition	Revised Policy Condition
0904 11	<i>Neither crushed nor ground:</i>			
0904 11 10	Pepper, long	Free	--	Provided CIF value is Rs.500/- and above per Kilogram
0904 11 20	Light black pepper	Free	--	Provided CIF value is Rs.500/- and above per Kilogram
0904 11 30	Black pepper, garbled	Free	--	Provided CIF value is Rs.500/- and above per Kilogram
0904 11 40	Black pepper ungarbled	Free	--	Provided CIF value is Rs.500/- and above per Kilogram
0904 11 50	Green pepper, dehydrated	Free	--	Provided CIF value is Rs.500/- and above per Kilogram
0904 11 60	Pepper pinheads	Free	--	Provided CIF value is Rs.500/- and above per Kilogram
0904 11 70	Green pepper, frozen or dried	Free	--	Provided CIF value is Rs.500/- and above per Kilogram
0904 11 80	Pepper other than green, frozen	Free	--	Provided CIF value is Rs.500/- and above per Kilogram
0904 11 90	Other	Free	--	Provided CIF value is Rs.500/- and above per Kilogram
0904 12 00	Crushed or ground	Free	--	Provided CIF value is Rs.500/- and above per Kilogram

**3. Effect of this Notification:** Import of pepper classified under EXIM Code 090411 and 0904 1200 is subject to Minimum Import Price (MIP) of Rs 500 on CIF basis per kg.

  
(Alok Vardhan Chaturvedi)  
Director General of Foreign Trade

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